

(iii) Notification G. S. R. No. 1262, dated the 19th November, 1974, publishing the Indian Forest Service (Pay) Third Amendment Rules, 1974.

[Placed in Library. See No. LT-8725/74 for (i) to (iii)]

Reports of the Comptroller and Auditor General of India (1970-71) on Indian Drugs and Pharmaceuticals Limited and Hindustan Antibiotics Limited

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA) : Sir, on behalf of the Dy. Minister of Finance, Shrimati Sushila Rohatgi, I beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy each (in Hindi) of the following Reports of the Comptroller and Auditor General of India for the year 1970-71 :

(i) Union Government (Commercial) Part X—Indian Drugs and Pharmaceuticals Limited.

(ii) Union Government (Commercial) Part XI—Hindustan Antibiotics Limited.

[Placed in Library. See No. LT-8732/74]

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Reported crisis in Bhilai Steel Plant due to dwindling stocks of coking coal

श्री जगदीश प्रसाद माथुर (राजस्थान) : श्रीमन्, मैं आपकी याज्ञा में इस्पात और खान मन्त्री का ध्यान इस समाचार की ओर दिलाता हूँ कि भिलाई स्टील प्लांट के मामले संकट पैदा हो गया है क्योंकि उसके स्टॉक में केवल चार दिन का कोक का कोयला शेष रह गया है।

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD) : Sir, in the first quarter of this financial year, . . .

श्री जगदीश प्रसाद माथुर : संत्री जी हिन्दी जानते हैं, हिन्दी में जवाब होना चाहिए।

श्री रबी राय (उड़ीसा) : माननीय मंत्री महोदय की मातृभाषा हिन्दी है, फिर हिन्दी में क्यों नहीं बोलते ? हमको भी सफाई से सुनने का मिलता है। इसके इलावा माननीय सदस्य ने भी हिन्दी में प्रस्ताव रखा है।

श्री कल्याण चन्द (उत्तर प्रदेश) : कौन जवाब नहीं है हिन्दी में जवाब दे।

श्री रबी राय : हम लोग अंग्रेजी नहीं जानते इसलिए हिन्दी में जवाब होना चाहिए। क्या बान करने है।

MR. CHAIRMAN : Please keep quiet. Let the hon. Minister, who has started it, finish it.

[Mr. Deputy Chairman in the Chair]

THE MINISTER OF STEEL AND MINES (SHRI CHANDRAJIT YADAV) : श्रीमन्, मैं दूसरे सदन में था क्योंकि मेरा वहाँ पर सवाल आया हुआ था इसलिए यहाँ पहुँचने में देर हो गई। Sir, in the first quarter of this financial year, difficulties were anticipated in the movement of coking coal as of other raw materials as a result of the strike in the Railways. Suitable adjustments in the production plans of the steel plants were made taking this into account in order to conserve the stocks of coal. As a result, a total stock of 288,000 tonnes of coal in all the plants was built up by the 1st of July. Production of steel was increased thereafter, but the stocks of coal were also maintained round about this level till September-October as a result of satisfactory position of supply. There was a setback in supply in the month of October, as a result of which the stocks fell in November. The supply in November was slightly less than the requirements at the current level of production. However, following a major accident on the 7th of December, at Chandil in the South-Eastern Railways, the movement of coking coal to Bhilai got reduced for two days and, as a result, the stocks in Bhilai have gone down on the 10th of December to 32,000 tonnes or a little more than three days requirements. I understand, however, that the lines have been cleared and that normal supply to Bhilai has started again. It is hoped that the stocks in Bhilai will be built up in the next few days.

2. I have had detailed discussions with my colleague the Minister of Energy in regard to supply of coking coal to the steel plants, and necessary steps for coordination are being taken to see that the supply is kept up at a satisfactory level. My department and the Ministries of Energy and Railways are working in close liaison with a view to maintaining adequate and steady supplies of coking coal to all the steel plants. I would like to assure the